

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Rolson Synthetics Private Limited; Date of commencement of Liquidation: 22/07/2022; List of creditors as on: 07/09/2022

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	37,16,32,369	1	37,16,32,369				1	
2	Unsecured financial creditors belonging to any class of creditors		-		-				2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)		-		-				6	
7	Operational creditors (Government Dues)		-		-				7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	2,64,10,992	2	2,64,10,992				8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total		2	39,80,43,361	2	39,80,43,361	-	-	-		

Annexure-1

Name of the corporate debtor: Rolson Synthetics Private Limited; Date of commencement of Liquidation:22/07/2022; List of creditors as on: 07/09/2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Bank of Baroda		37,16,32,369	37,16,32,369	FC				100	-	-			
	TOTAL		37,16,32,369	37,16,32,369					100					

	Rolson
Unpaid insolvency resolution process costs	-
Liquidation costs incurred till date (A)	-
Liquidation costs incurred till date (A)	
Public Announcement	12,610
Auditor Fees	-
Liquidator Fees	-